

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.349/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M

Name of the Company	Ramsarup Industries Ltd		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. JISHNU CHOUDHURY, ADV
2. SIDHARTHA SHARMA, ADV
3. RATUL DAS, ADV
4. ~~SIDHA~~ NAMRATA BASU, ADV

Corporate Debtor


25/07/17


1. MANJU BHUTERIA, ADV
2. DEBARCCHA BASU, ADV
3. NIKITA JHUNJHUNWALA, ADV

ARCIL

NJ
25/07/2017

1. RATNANKU BANERJI, S. Adv
2. SIDDHARTHA DATTA, Adv.
3. SUHANI DWIVEDI, Adv.

ICICI


25/07/17

P.T.O.

ORDER

Ld. Counsels for the corporate debtor, ARCIL and ICICI are present.

Heard. Reserved for order.

Sd.
(Vijai Pratap Singh)
Member (J)